

[English]

**Unskilled and Semi-Skilled Unemployed in Punjab**

1361. BABA SUJCHA SINGH: Will the Minister of LABOUR be pleased to state:

(a) the number of unemployed unskilled and semi-skilled labourers in Punjab;

(b) the number of unskilled and semi-skilled migrated labourers in the State; and

(c) the reasons for not employing local unskilled and semi-skilled labourers in the public sector and private sector undertakings?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) The number of job-seekers (all of whom are not necessarily unemployed) registered with the Employment Exchanges in Punjab as on 31.12.1988 was:—

(i) Unskilled	2,20,688
(ii) Semi-skilled	32,274

(b) The number of migrant labour varies from season to season and it is not possible to give the precise figures. However as per the survey conducted in 1983 by the Labour Department, Punjab, the number of migrant labour was estimated to be 80,000 in industry and 2,01,000 in agriculture.

(c) According to the information furnished by the State Government of Punjab, there is no law or policy decision which makes it compulsory for Public and Private sector undertakings to employ local labour only.

**New Sugar Mills in Bihar**

1362. SHRISURYA NARAYAN SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to create additional capacity for sugar production during Eighth Plan period to meet the internal demands;

(b) if so, the details thereof;

(c) whether it is a fact that the Bihar State has large potential for establishment of sugar mills;

(d) whether the Bihar State Government has urged the Centre to clear four new sugar projects in the State; and

(e) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) and (b). Based on the present guidelines for licensing during the 7th Five Year Plan, additional capacity of 61.44 lakh tonnes has already been licensed in terms of annual sugar production capacity making a total licensed capacity of 148.91 lakh tonnes as on 28.2.90 which is expected to be installed during the 8th Five Year Plan.

(c) to (e). The State Governments are required to assess the potentiality of sugarcane cultivation while recommending the applications to the Central Government for establishment of new sugar factories. After the announcement of guidelines for licensing additional capacity in the sugar industry, the Central Government (Department of Food) have so far received four applications for setting up of new sugar factories in Bihar at the following locations:—